

ITEM NO.802
(Mentioning)

COURT NO.4

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s).8000/2024

ANJALI SINGH & ORS.

Appellant(s)

VERSUS

STATE OF U.P. & ANR.

Respondent(s)

WITH

C.A. No. 8002/2024 (III-A)

(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
118769/2021

FOR EXEMPTION FROM FILING O.T. ON IA 118770/2021

FOR impleading party ON IA 130067/2021

FOR INTERVENTION/IMPLEADMENT ON IA 130067/2021

FOR impleading party ON IA 8146/2022

FOR INTERVENTION/IMPLEADMENT ON IA 8146/2022

FOR EXEMPTION FROM FILING O.T. ON IA 11226/2022)

Date : 03-12-2024 These appeals were mentioned today.

CORAM :

HON'BLE MR. JUSTICE HRISHIKESH ROY

HON'BLE MR. JUSTICE S.V.N. BHATTI

For Appellant(s)

Mr. Kausar Raza Faridi, AOR

Ms. Astha Sharma, AOR

For Respondent(s)

Mr. Pradeep Misra, AOR

UPON being mentioned, the Court made the following

O R D E R

On being mentioned by the counsel for the petitioner, the
matter be not deleted from the tentatively shown date i.e.,
12.12.2024.

(DEEPAK JOSHI)
Asst. Registrar-cum-PS

(KAMLESH RAWAT)
ASSISTANT REGISTRAR